

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**IA No. 43/2001 in
Petition No.40/2000.**

Coram

1. **Shri D.P. Sinha, Member**
2. **Shri G.S. Rajamani, Member**
3. **Shri K.N. Sinha, Member**

In the matter of

Transmission tariff for Kathalguri, Kopili Extn.Stage and augmentation
scheme in North-Eastern Region.

And in the matter of

Power Grid Corporation of India Ltd. Petitioner
VS
Assam State Electricity Board & Others Respondents

The following were present:

1. Shri S.K. Dube, ED (Comm.), Powergrid
2. Shri U.K. Tyagi, Chief Manager, Powergrid
3. Shri K.K. Das, GM (SO), Powergrid
4. Shri TSP Rao, DGM (Law), Powergrid
5. Shri S. Pramod, DGM (Comm.), Powergrid

**ORDER
(DATE OF HEARING: 29-6-2001 AT KOLKATA)**

The petition No.40/2000 was filed by PGCIL on 13.6.2000 and IA No.43/2001 on 16.5.2001 seeking certain modifications to para 5 of the main petition which deals with cost estimates and related issues. According to the petitioner, the amendments to the petition have become necessary consequent

upon completion of the projects and revision of cost. We have heard Shri S.K. Dube. We direct that the petitioner shall file amended petition in the light of prayers made in IA No. 43/2001, within two weeks of receipt of copy of this order. A copy of the amended petition shall be served on the respondents who may file their replies within four weeks of receipt of the copy of the amended petition. The petitioner may file rejoinder, if any, within two weeks thereafter. The amended petition shall be placed before the Commission for appropriate orders on hearing on completion of the pleadings.

Sd/-
(K.N. Sinha)
Member

Sd/-
(G.S. Rajamani)
Member

Sd/-
(D.P. Sinha)
Member

New Delhi dated 24th July, 2001.